

F. No. J-11017/4/2019-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated 14<sup>th</sup> March, 2022

**ORDER**

With reference to this Department's earlier Order No. J-11017/4/2019-Judicial dated 09.03.2019 regarding engagement of Advocates as Assistant Solicitors General of India for High Court of Madhya Pradesh, Indore Bench and as panel counsel for conducting Central Government litigation before the High Court of Madhya Pradesh, Indore Bench, the Central Administrative Tribunal (Circuit Bench) at Indore and District & Subordinate Courts at Indore (all in the state of Madhya Pradesh), the President is pleased to **extend** the terms of Ld. Assistant Solicitor General of India and Litigation In-charge, Shri Himanshu Joshi (under List 'A') and all the panel counsel (under List 'B', 'C' & 'D') for the said courts/tribunal mentioned in the aforesaid order dated 09.03.2019, **for a further period of one year or until further orders, whichever is earlier.**


2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(R. K. Srivastava)  
Joint Secretary & Legal Adviser

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General for India, PS to Solicitor General of India, PS to All Addl. Solicitors General.
3. Shri Himanshu Joshi, Asst. SGI for High Court of Madhya Pradesh, Indore Bench.
4. The Registrar, High Court of Madhya Pradesh, Indore Bench at Indore, Madhya Pradesh.
5. The Registrar, Central Administrative Tribunal (Circuit Bench) at Indore.
6. Cash (LA) Section for the payment of retainership fee to Ld. Asst. SGI, Shri Himanshu Joshi, Ms. Seema Sharma, Sr. CGSC and Shri Dinesh Maheshwari, SGC with effect from 09.03.2022.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.

  
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